

FORM A PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF Howrah Mills Co Ltd	
RELEVANT PARTICULARS	
1. Name of corporate debtor	HOWRAH MILLS CO LTD
2. Date of incorporation of corporate debtor	18/09/1890
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies, ROC Kolkata II
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L51909WB1890PLC000625
5. Address of the registered office and principal office (if any) of corporate debtor	493/C/A G T ROAD, Sibpur Bazar, Howrah, Uluberia - II, West Bengal, India, 711102
6. Insolvency commencement date in respect of corporate debtor	Order 17.07.2026 Received on 22.07.2026
7. Estimated date of closure of insolvency resolution process	13-01-2027
8. Name and registration number of the insolvency professional acting as interim resolution professional	Sanjai Kumar Gupta IBBI/IPA-001/IP-P00592/2017-2018/11045
9. Address and e-mail of the interim resolution professional, as registered with the Board	27/AAKMA Heights Bagmari Road, Kolkata 700054 casanjaigupta@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	ip.howrahmills@gmail.com 27/AAKMA Heights Bagmari Road, Kolkata 700054
11. Last date for submission of claims	31-07-2026
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es) NA
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1.NA 2. 3.
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address : NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Howrah Mills Co Ltd on 17.07.2026. The creditors of Howrah Mills Co Ltd are hereby called upon to submit their claims with proof on or before 31-07-2026 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [NA] in Form CA. Submission of false or misleading proofs of claim shall attract penalties.

Sd/- **Sanjai Kumar Gupta**
Interim Resolution Professional
Howrah Mills Co Ltd in CIRP
IBBI/IPA-001/IP-P00592/2017-2018/11045

Place : Kolkata
Date : 24.07.2026

AFA AA1/11045/02/300627/109047 Valid Upto : 30-Jun-27
5A, Akma, 27A, Bagmari Road, Kolkata - 700054

Corrigendum to publication on 24-07-2026

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF Howrah Mills Co Ltd

RELEVANT PARTICULARS

Sl. No.	Particulars	in place of	Should be read as
6.	Insolvency commencement date in respect of corporate debtor	Order 17.07.2026 Received on 22.07.2026	CIRP Commencement Date 24.06.2026 readwith Order 17.07.2026 Received on 22.07.2026
7.	Estimated date of closure of insolvency resolution process	13.01.2027	21.12.2026

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Howrah Mills Co Ltd on 24.06.2026 readwith Order 17.07.2026 Received on 22.07.2026 (in place of Order 17.07.2026 Received on 22.07.2026)

The creditors of Howrah Mills Co Ltd are hereby called upon to submit their claims with proof on or before 31-07-2026 to the interim resolution professional at the address mentioned against entry No. 10.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/- Sanjai Kumar Gupta
Interim Resolution Professional
Howrah Mills Co Ltd in CIRP

IBBI/IPA-001/IP-P00592/2017-2018/11045

AFA AA1/11045/02/300627/109047 Valid Upto : 30-Jun-27

5A, Akma, 27A, Bagmari Road, Kolkata - 700054

Place : Kolkata

Date : 27.07.2026